

**Central Administrative Tribunal  
Principal Bench**

**OA No.2138/2014**

New Delhi, this the 24<sup>th</sup> day of August, 2017

**Hon'ble Ms. Nita Chowdhury, Member (A)**

ASI Maman Singh, Age 51 years,  
S/o Late Shri Babu Ram,  
R/o House No.16, Gali No.2,  
A-2 Block, West Saint Nagar,  
Burari,  
Delhi-110084.

....Applicant

(By Advocate : Shri Sunil Kumar )

**Versus**

1. The Commissioner of Police,  
Delhi Police Head Quarters,  
I.P. Estate, New Delhi.
2. The Joint Commissioner of Police,  
South-Western Range, Delhi.
3. The Addl. Dy. Commissioner of Police,  
West District,  
New Delhi.

...Respondents

(By Advocate : Shri N.K. Singh for Ms. Avnish Ahlawat)

**ORDER (ORAL)**

Heard both the parties.

2. Learned counsel for applicant informs that he wishes to withdraw this OA. Accordingly, the OA is dismissed as withdrawn. No costs.

( Nita Chowdhury )  
Member (A)

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